

## Calcutta High Court (Appellate Side)

Scrutiny List From 20-10-2022 To 20-10-2022

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRR	3973/2022	SUNIL CHANDRA GOPE		10-11-2022	1) THE PETITION IS NOT IN PROPER FORM. 2)SHORT LIST OF DATES IS NOT ATTACHED 3)NAME OF THE PETITIONER(IN PERSON) IS WRONGLY WRITTEN AT THE FIRST PAGE OF THE PETITION. 4)THE PRAYER PORTION IS NOT IN PROPER ORDER. 5)POINT d) OF THE PRAYER IS WRONGLY WRITTEN IN THE AFFIDAVIT PAGE.

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